

ITEM NO.801

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. D. No. 192436 of 2022

in

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 05-01-2023 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

Mentioned by : Mr. N.P. Singh, Adv.
Dr. Kedar Nath Tripathy, Adv.

UPON being mentioned by counsel the Court made the following
O R D E R

List this application along with the main writ petition, which
is scheduled to be listed on 19.01.2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER